

IN THE NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH (COURT -I),
NEW DELHI.

245/2017

In the matter of:

Rational Implex Pvt. Ltd.

...Petitioner.

v.

ROC, NCT, Delhi & Haryana.

... Respondent

SECTION: Under Section 252(3)

Order delivered on 12.12.2017.

Coram

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the petitioner:

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For the respondent:

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ORDER

None appears for the petitioner. The matter is posted on 06.02.2018 for appearance of the petitioner, failing which the appeal will be dismissed for non-prosecution.

Sd/-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

KCS*

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Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)